

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.130
IB-14/ (ND)/2019

IN THE MATTER OF:

Alpha Healthsciences (P) Ltd
Through Liquidator

... APPLICANT

SECTION :
IBC-59

Order delivered on 22.3.2021

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Manoj Kumar, Advocate Counsel for Liquidator of Company


For the Respondent/CD :


For the Intervener :

ORDER

Counsel for the Liquidator is present. He is directed to file an insolvency Declaration in the prescribed Format along with the requisite fee with the ROC and file the proof of filing along with an affidavit.

List the matter on 03.5.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)